

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015,
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 AND
APPEAL NO. 60 OF 2017**

Dated: 12th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015

**Samalkot Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Shubham Arya
Mr. Polkit Agarwal for R-2

Ms. Mazag Andrabi
Ms. Meghana Aggarwal
Ms. Devika Chaudhary for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

**M/s Spectrum Power Generation Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. M.G.Ramachandran
Mr. Shubham Arya
Mr. Polkit Agarwal for R-2

Ms. Mazag Andrabi
Ms. Meghana Aggarwal
Ms. Devika Chaudhary for R-3

APPEAL NO. 60 OF 2017

Power Grid Corporation of India Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) :

Mr. M.G.Ramachandran
Mr. Shubham Arya
Mr. Polkit Agarwal

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R-1

Ms. Mazag Andrabi
Ms. Meghana Aggarwal
Ms. Devika Chaudhary for R-2

Mr. Hemant Singh for R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.05.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

mk/vt